

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

RAJYA SABHA
UNSTARRED QUESTION No. 696

TO BE ANSWERED ON TUESDAY, December 13, 2022/ 22 Agrahayana, 1944 (Saka)

**ASSISTANCE AND FUNDS TO ANDHRA PRADESH UNDER THE A.P.
REORGANISATION ACT, 2014**

696. SHRI KANAKAMEDALA RAVINDRA KUMAR

Will the Minister of FINANCE be pleased to state:

- (a) whether Government is providing assistance to the State of Andhra Pradesh, as per the provisions envisaged in the A.P. Reorganisation Act, 2014;
- (b) if so, the details thereof;
- (c) whether Government has allocated funds to the State in fulfilling the goals/provisions envisaged in the A.P. Reorganisation Act, 2014; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (d): Yes Sir. The Department of Expenditure, Ministry of Finance is providing financial assistance to the State of Andhra Pradesh as per the provisions of the Andhra Pradesh Reorganisation Act (APRA), 2014 based on recommendations of NITI Aayog. Funds released to the State of Andhra Pradesh by the Department of Expenditure are as under:

(Rs. in crore)

Sl. No.	Provisions of the APRA, 2014	Amount
1.	Section 46(2): Resource gap	5617.89
2.	Sections 46(2) & (3) and Section 94 (2): Special development package for backward areas	1750.00
3.	Sections 6 & 94 (3 & 4): Central support for creation of new capital city	2500.00
4.	Section 90(1): Polavaram Irrigation Project	13226.772
5.	Repayment of loan and interest for the Externally Aided Projects (EAPs) signed and disbursed during 2015-2016 to 2019-20 by the State	15.81
Total		23110.472
